

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER AND SANITATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO.3191**  
**TO BE ANSWERED ON 03.08.2017**

**Safe Drinking Water**

**3191. SHRI RAMESWARTELI:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the percentage of population having access to safe drinking water in the country, State-wise; and
- (b) the steps being taken by the Government to provide safe drinking water free of chemical and other pollutants to the rest of the population particularly in North-Eastern States?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION**  
**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) As reported by States on Integrated Management Information System (IMIS), of the Ministry state-wise details of percentage of population having access to safe drinking water in the country is at **Annexure**.

(b) Rural drinking water supply is a state subject. This Ministry supplements the efforts of the States by providing them with technical and financial assistance through the centrally sponsored National Rural Drinking Water Programme (NRDWP) for improving the coverage of clean drinking water to rural population. It is the State Governments who plan, design, execute and operate schemes for providing safe drinking water. Up to 67% fund allocated to the States under NRDWP can be utilized for coverage and tackling water quality problems. Further, 5% of the NRDWP funds are earmarked for Water Quality and allocated to those States with habitations affected by excess chemical/bacteriological contamination. Further, 10% of the total NRDWP fund has been earmarked for North-Eastern States to be given on a 90:10 (Centre:State) sharing basis in comparison to rest of the country where the sharing pattern is 50:50 (Centre:State). Thus the North Eastern States are being given preferential treatment with regard to allocation of funds under NRDWP which can be utilized for providing safe drinking water to rural population. Moreover, the Ministry has advised all the State Governments including North-Eastern States to provide drinking water from safe ground/ surface water sources, after adequate treatment including disinfection.

**ANNEXURE**

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q.No. 3191 due for reply on 03.08.2017			
S.No.	State	Fully Covered (i.e. Getting more than 40 litre per capita per day safe drinking water) Population (%)	Partially Covered (i.e. Getting less than 40 litre per capita per day safe drinking water) Population (%)
1	ANDAMAN and NICOBAR	88.68	11.32
2	ANDHRA PRADESH	61.66	37.46
3	ARUNACHAL PRADESH	42.93	56.59
4	ASSAM	55.39	30.58
5	BIHAR	55.82	39.31
6	CHATTISGARH	93.59	4.86
7	GOA	99.86	0.14
8	GUJARAT	99.99	0.01
9	HARYANA	95.43	2.89
10	HIMACHAL PRADESH	81.38	18.62
11	JAMMU AND KASHMIR	59.82	39.83
12	JHARKHAND	94.35	1.39
13	KARNATAKA	40.82	56.67
14	KERALA	22.06	76.19
15	MADHYA PRADESH	99.70	0.14
16	MAHARASHTRA	80.66	18.46
17	MANIPUR	67.70	32.30
18	MEGHALAYA	21.55	78.04
19	MIZORAM	65.58	34.42
20	NAGALAND	49.51	49.28
21	ODISHA	81.01	16.20
22	PUDUCHERRY	69.86	30.14
23	PUNJAB	66.75	8.20
24	RAJASTHAN	44.55	38.86
25	SIKKIM	31.15	68.85
26	TAMIL NADU	93.30	6.46
27	TELANGANA	48.96	42.27
28	TRIPURA	54.74	18.12
29	UTTAR PRADESH	98.37	0.84
30	UTTARAKHAND	56.78	42.12
31	WEST BENGAL	38.66	35.25

(source: format C-17 of IMIS)